



2026:AHC:4

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 4825 of 2025

Satish Chandra Singh

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Anubhav Kumar Vats, Neetu Pal, Priyanka Singh
Counsel for Respondent(s)	: C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Heard learned counsel for the petitioner, learned Standing Counsel and perused the record.
2. Instant writ petition has been filed beseeching expeditious disposal of the Appeal No.202354053100001484/1573 under section 11(1) of U.P. Consolidation & Holdings Act, 1953 (Satish Chandra Singh and others Vs. Anirudh Singh and others).
3. It is submitted by the learned counsel for the petitioner that assailing the order dated 02.03.1990 passed by the Consolidation Officer under Section 9A(2) of U.P. Consolidation of Holdings Act, 1953, present petitioner has preferred an appeal; however, same is pending consideration since 20.09.2023, despite the fact that both the parties have already appeared and the case is ready for final disposal.
4. Learned Standing Counsel has no objection in case a direction is issued for early disposal of the aforementioned matter.
5. In this conspectus, as above, no useful purpose would be served to keep this matter pending, therefore, this Court deems it appropriate to finally dispose of the present writ petition, without making any observation on the merits of the case as mentioned in the present writ petition, with a direction to Settlement Officer of Consolidation (respondent No. 2), before whom the aforementioned matter is pending disposal, to decide the same expeditiously, preferably, within a period of five months from the date of receipt of a certified copy of this order.

6. It is expected that it should be decided by a reasoned and speaking order, in accordance with law, after affording opportunity of hearing to the parties concerned without granting unnecessary adjournments to either of the parties.

7. With the aforesaid direction, present writ petition is **disposed of**.

January 5, 2026

vkg

(Dinesh Pathak,J.)